

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Civil Contempt Petition No. 105 of 2003 in Original Application No. 837 of 2003

This the 19th day of November, 2003

Hon'ble Maj Gen K K Srivastava, AM Hon'ble Mr. A K Bhatnagar, JM

Ram Shanker Bajpai aged a bout 31 years Son of Shri Ram Sumeran Bajpai Resident of B-580 Ram Nagar Bagh Barabanki.

----Applicant.

By Advocate : Shri Sudhir Agarwal & Shri S K Mishra
Versus

Vinod Kumar Verma Son of Shri R.L Verma Posted as Senior Superintendent of Post Offices, Kanpur City Division Kanpur.

-----Respondents.

By Advocate : Shri R K Tewari

ORDER

By Hon. Maj Gen K K Srivastava, Member (A)

This contempt petition has been filed for punishing the respondents for wilful disobedience of the order of this Tribunal dated 22.2.2002 passed in OA No. 244/98.

2. Shri R K Tewari, learned counsel for the respondents placed before us the order of Hon. High Court of Allahabad dated 7.7.2003 passed in writ petition no. 28260/03. The learned counsel for the respondents submitted that the order of this Tribunal referred to above has been challenged before the Hon. Allahabad High Court and the Hon. High Court by order dated 7.7.2003 has stayed the contempt proceedings initiated against the respondents. We have perused the order of the Hon. Allahabad High Court and in view of the order of Hon. Allahabad High Court we are of the view that no

useful purpose shall be served in keeping the contempt petition pending till the finalisation of the writ petition by Hon. Allahabad High Court.

3. Therefore, we dispose of this contempt petition with permission to the applicant to move an application, if required, to get this contempt petition revived after out come of the judgment of Hon. Allahabad High Court in writ petition no. 28260/03.

Member Ar

Member A

Bri jesh/-